

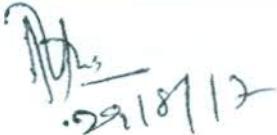
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Bench II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P No 410/KB/2017
CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th August 2017, 10.30 A.M

Name of the Company		Eastern Scales (P) Ltd -Vs- ROC, WB	
Under Section		252(3)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. PARTA PARTA BISWAL, Adv. Rehnum, 
29/8/17

O R D E R

Ld. Lawyer on behalf of the petitioner is present.

Ld. Lawyer appearing on behalf of the petitioner filed an application under section 252 (3) of the Companies Act, 2013.

Perused the records. A report from the ROC is also in record wherein it is reflected that the total amount due is Rs.93,600/- to be paid to the ROC.
Heard the petitioner.

Order is reserved.

sdf

MANORAMA KUMARI
MEMBER(J)